

[Shri Kanungo]

tions Act, 1953. [Placed in Library. See No. LT-3691/64.]

- (4) Annual Accounts of the Air-India for the year 1963-64 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953. [Placed in Library. See No. LT-3692/64.]

REPORTS UNDER COMPANIES ACT AND ANNUAL ACCOUNTS OF MADRAS PORT TRUST, COMMISSIONERS FOR THE PORT OF CALCUTTA AND BOMBAY PORT TRUST

**The Minister of Transport (Shri Raj Bahadur):** I beg to lay on the Table—

- (1) a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3694/64]
- (ii) Annual Report of the Mogul Line Limited, Bombay, for the year ended 31st December, 1963, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3694/64.]
- (2) a copy each of the following papers:—
- (i) Annual Accounts of the Madras Port Trust for the year 1962-63 and the Audit Report thereon. [Placed in Library. See No. LT-3695/64.]

- (ii) Annual Accounts of the Commissioners for the Port of Calcutta for the year 1962-63 and the Audit Report thereon. [Placed in Library. See No. LT-3696/64.]

- (iii) Annual Accounts of the Bombay Port Trust for the year 1962-63 and the Audit Report thereon. [Placed in Library. See No. LT-3697/64.]

ANNUAL REPORT OF HINDUSTAN TELEPRINTERS AND INDIAN TELEPHONE INDUSTRIES

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Annual Report of the Hindustan Teleprinters Limited, Madras for the year 1963-64 along with the Audited accounts and the comments of the Comptroller and Auditor General thereon; [Placed in Library. See No. LT-3698/64.]
- (2) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year ended 31st March, 1964, along with the Audited accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. 3699/64.]

12-58 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

ELEVENTH REPORT

**Shri Man Singh P. Patel (Mehsana):** I beg to present the Eleventh Report of the Committee on Absence of Members from the Sittings of the House.